

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-785/ND/2020**

**IN THE MATTER OF:  
Shivani Gupta**

**...PETITIONER**

**Vs.**

**M/s. Samyak Projects Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 7 of IBC**

**Order delivered on 25.09.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Manish Kaushik, Adv.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Financial-creditor. Serve notice on the Corporate-debtor within ten days. Matter is adjourned to 12.10.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**